## **OFFICE OF THE OFFICIAL LIQUIDATOR**

**U.P. AND UTTARANCHAL** 

Attached to Hon'ble HIGH COURT AT ALLAHABAD AND NAINITAL, 33, TASHKANT MARG, CIVIL LINES, ALLAHABAD-211001 Ph.: 0532-2624943

## TENDER / SALE NOTICE

Under orders of the Hon'ble High Court of Judicature at Allahabad the movable and immovable assets of **M/S SAKURA SEIMITSU INDIA LTD.** (IN LIQUIDATION) having its unit at E-115, Site-B Surajpur, UPSIDC Industrial Area, District Gautambudh Nagar (U.P.) will be sold out "Factory as a whole" on "AS IS WHERE IS AND WHATEVER THERE IS BASIS" by inviting offers tenders in the sealed cover.

## **DESCRIPTION OF PROPERTIES AND OTHER DETAILS OF ASSETS:**

Situated at E-115, Site Surajpur Industrial Area, District Gautambudh Nagar (U.P.)

Land, Building, Plant and Machinery, Furnitures and Fixtures: Lease hold land from UPSIDC measuring 4810 sq. mts., Factory building, time office, shed, porch, office building, boundary wall, profile projector, magnifying glass, Testing equipment, tables, toggle press, assembly line tables, clock testing equipments, micro processor control, moulds, spot welding (Panosonic), oscilloscope, load monitor, dies assembly machine, micro process controller, control panel, DG set with oil tank (50 HP), cooling tower, transfer, injection moulding machines, hopper drier, weighting machines, testing machines, chip bonding machines, clock analyzer, digital meters, microscope slip ganger, coil winding machines, tables, chairs, stools, almirahs, fans, racks file cabinet, sofa sets, air conditioners, computers, UPS etc. The Wooden items and Plant and Machinery of wooden make are not for sale.

Assets	Reserve Price	EMD	Inspection	
	(In Rs.)	(In Rs.)	Date	Time
Factory as a Whole	1,75,00,000.00	10,00,000.00	19-03-2006	From 10 AM to 04 PM

**SUBMISSION OF TENDER:** The tenders can be submitted on plain paper given full name and address of the tender alongwith the Earnest Money by Bank Draft in favour of OFFICIAL LIQUIDATOR, U.P. and Uttranchal, in the Office of Official Liquidator at 33, Tashkant Marg, Civil Lines, Allahabad upto 1.00 PM on 29.03.2006 or in the chamber of the Hon'ble Company Judge of the Hon'ble High Court Allahabad at 2.00 PM on 29.03.2006 directly or through an Advocate/Authorised Representative.

**OPENING OF TENDER:** Tenders will be opened in the Chamber of Company Judge in the Hon'ble High Court Allahabad at 2.00 PM on 05.04.2006. After opening of tenders the Hon'ble Company Judge may have right for bidding.

The sale of all the assets of the above named company in liquidation is subject to confirmation of the Hon'ble High Court at Allahabad. The Hon'ble High Court shall have the right to set aside the sale in favour of the purchasers/bidders, even after the sale is confirmed and or purchase consideration is paid on such terms and conditions and as the Hon'ble Court may deem fit and proper in the interest and benefit of creditors/contributories, and all concerned and employees or in the public interest.

(S.K. Saxena)
OFFICIAL LIQUIDATOR, U.P.
AND UTTRANCHAL ATTACHED TO
HIGH COURTS OF ALLAHABAD AND NAINITAL.

Tender/Notices also available on High Court website - www.allahabadhighcourt.in